

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

42

C.P No.143/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Varroc Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
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| 1. | Hemant sethi | Advocate for Petitioner | |
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ORDER

CP No. 143/66/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 09.11.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
M.K. SHRAWAT
Member (Judicial)